

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110001
(Tele No. 23353503 FAX No. 23753923)

Eco-1/2005/CERC

Dated the 3rd June, 2009

PUBLIC NOTICE

Subject: Draft methodology for determining escalation factors and other parameters under the Competitive Bidding Guidelines for procurement of electricity by distribution licensee

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Ministry of Power had issued an amendment to these guidelines vide their resolution dated 27th March, 2009.

2. Accordingly CERC is in the process of finalizing the methodology for computing the following escalation factors and other related parameters:

- i) Escalation rate for domestic coal. (for payment)
- ii) Escalation rate for domestic gas. (Separately for evaluation and payment)
- iii) Escalation rates for inland transportation charges for coal (Separately for evaluation and payment)
- iv) Escalation rates for inland transportation charges for gas (Separately for evaluation and payment)
- v) Escalation rate for different escalable sub-components of energy charge for plants based on imported gas. (Separately for evaluation and payment)
- vi) Escalation for normative transmission charges (For the purpose of evaluation)
- vii) Matrix of transmission charges, and
- viii) Matrix of transmission losses

3. Notice is hereby given that comments/suggestions/objections on the draft methodology may be sent to the undersigned latest by 19.6.2009.

4. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalizing these escalation factors and other related parameters.

(Alok Kumar)
Secretary